

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1576  
ANSWERED ON:23.08.2007  
DISRUPTION IN RAIL SERVICE  
Kaushal Shri Raghuvir Singh

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether some incidents of disruption of railway services due to obstructions on rail routes in West Central Railway have been noticed;
- (b) if so, the details of such incidents during the last three years and the current year, State-wise;
- (c) the details of the losses suffered and the amount spent by the Railways to compensate the losses due to obstructions on the said rail routes, accident-wise;
- (d) whether some special measures are being adopted to avoid cases of obstructions on the rail routes in the said zone; and
- (e) if so, the details thereof, zone wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a) & (b): Yes, Sir. A Statement showing the details of disruption in rail obstructions reported over West Central Railway State-wise during the year 2004, 2005, 2006 and 2007

(upto June) is enclosed as statement.

(c): Losses suffered by the Railways due to disruption to traffic is not quantifiable in terms of money where compensation may be warranted.

(d)&(e): The following measures are taken to prevent incidents of disruption of Railway services due to obstruction on rail routes whenever any intelligence / information is received, appropriate security arrangements are made in coordination with State Police/ Government Railway Police to prevent any type of disruption to rail traffic or any untoward incidents.

1. Regular exchange of intelligence / information is being made with Government Railway Police, Local Police / State and Central Intelligence Agencies.
2. Vulnerable / sabotage prone areas / sections have been identified and joint track patrolling by engineering staff, Railway Protection Force / Government Railway Police has been introduced.
3. Surprise night patrolling is being done in the affected sections.
4. Coordination meetings are being held from time to time with the Government Railway Police / Local Police to prevent such offences.